

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:55
ANSWERED ON:27.04.2016
Swachh Bharat Mission
Mishra Shri Janardan

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the objectives of the Swachh Bharat Mission (SBM) and the strategy evolved for its implementation;
- (b) whether the Government has reviewed the progress of SBM with a view to assess its impact and if so, the details thereof;
- (c) whether some of the States have failed to achieve the target and if so, the detail thereof along with the target set and achieved under various components of SBM, component and State-wise;
- (d) whether the Government is facing hurdles in the implementation of the SBM and if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard; and
- (e) whether individuals, private organisations and other legal entities have been roped in the implementation of the Mission and if so, the details thereof?

Answer

THE MINISTER OF URBAN DEVELOPMENT
(SHRI M. VENKAIAH NAIDU)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.55 FOR 27.04.2016 REGARDING SWACHH BHART MISSION

(a) The main objectives of the Swachh Bharat Mission (Urban) are to eliminate open defecation and to ensure scientific Municipal Solid Waste Management in the urban areas of the country. Government of India provides assistance to the cities in the form of incentive to individual towards construction of household toilets, 40% of the project cost for the construction of community toilets and 20% of the project cost for municipal solid waste management.

(b) & (c) The progress of the mission is reviewed from time to time. A statement indicating the targets set and achieved state-wise upto March 2016 is at Annexure-I. Additionally, Quality Council of India has undertaken the independent evaluation of large cities, in January 2016.

(d) & (e) Implementation of the Swachh Bharat (Urban) is a task that requires involvement of State Governments, Urban Local Bodies and citizens. Efforts are being made to ensure participation of self-help groups, school children, resident welfare associations, religious leaders, NGOs, corporate sector and important public icons from different walks of life in Swachh Bharat Mission. Ministry has also undertaken several policy measures in collaboration with other ministries for promoting conversion of municipal solid waste to compost and energy.

Annexure-I

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Swachh Bharat Mission - Physical Progress during 2015-16
Individual Household Toilets Achievement Community and Public Toilets Achievement 100% Door to Door Collection of Waste
S. No. State & Cities/towns Target, Nos. Work Commenced, Nos. Completed, Nos. Target, Nos. Work Commenced, Nos. Completed, Nos. Target, No. of wards Achievement, No. of wards

| S. No. | State & Cities/towns | Target | Nos. Work Commenced | Nos. Completed | Nos. Target | Nos. Work Commenced | Nos. Completed | No. of wards Achievement | No. of wards |
|--------|--------------------------|----------|---------------------|----------------|-------------|---------------------|----------------|--------------------------|--------------|
| 1 | Andhra Pradesh | 1,10,491 | 1,74,475 | 90,051 | 4,229 | 7,347 | 2,255 | 1,697 | 3,072 |
| 2 | Andman & Nicobar Islands | 258 | 40 | 0 | 25 | 69 | 0 | 12 | 18 |
| 3 | Arunachal Pradesh | 2,942 | 2,585 | 0 | 76 | 3,815 | 0 | 21 | 18 |
| 4 | Assam | 35,084 | 833 | 0 | 700 | 4,800 | 38 | 444 | 92 |
| 5 | Bihar | 1,31,396 | 80,000 | 6,435 | 5,209 | 272 | 57 | 1,615 | 519 |
| 6 | Chandigarh UT | 1,469 | 13,830 | 13,830 | 192 | 9,052 | 1,313 | 13 | 26 |
| 7 | Chhattisgarh | 84,489 | 2,28,518 | 85,952 | 3,507 | 9,849 | 3,571 | 1,616 | 739 |
| 8 | Daman & Diu | 161 | 0 | 0 | 15.02 | 0 | 0 | 14 | 13 |
| 9 | Dadra & Nagar Haveli | 418 | 0 | 0 | 28.01 | 0 | 0 | 8 | 0 |

10 NCT of Delhi 30,108 0 0 2,195 19,909 5,776 136 232
11 Goa 1,926 2,053 110 100 170 40 96 192
12 Gujarat 97,574 4,97,634 4,97,634 6,110 6,264 1,150 869 1,658
13 Haryana 52,026 37,348 7,188 2,048 2,527 1,051 725 332
14 Himachal Pradesh 3,016 416 112 173 0 0 251 167
15 Jammu & Kashmir 32,191 4,282 0 745 125 6 582 989
16 Jharkhand 55,467 56,911 3,612 2,437 1,365 231 408 192
17 Karnataka 2,13,297 1,45,577 8,669 6,865 9,160 577 2,626 3,962
18 Kerala 42,389 0 0 946 0 0 1,048 1,280
19 Madhya Pradesh 1,75,746 4,01,975 1,82,072 7,927 14,280 6,960 3,500 3,912
20 Maharashtra 2,16,028 1,04,274 1,46,385 11,764 5,336 2,689 3,527 508
21 Manipur 1,0479 2,579 126 122 170 140 158 130
22 Meghalaya 2,595 84 0 71 193 0 57 6
23 Mizoram 3,947 550 300 97 65 36 97 66
24 Nagaland 3,845 8,948 3,350 94 226 70 117 19
25 Odisha 96,838 1,03,000 2,000 3,507 4,040 720 506 456
26 Puduchery UT 4,072 6,590 2,114 237 200 60 65 81
27 Punjab 47,217 78,855 17,480 2,152 5,500 20 1,533 2,000
28 Rajasthan 1,35,062 1,00,430 10,990 5,195 8,090 1,880 2,624 1,300
29 Sikkim 381 40 0 28 8 8 24 4
30 Tamil Nadu 3,34,952 1,43,126 27,880 11,807 18,156 36,754 6,834 9,182
31 Telangana 80,020 85,483 28,807 3,063 882 644 984 1,625
32 Tripura 11,014 0 0 116 0 0 122 0
33 Uttar Pradesh 2,84,085 1,51,083 1,77,743 12,502 7,646 2,297 5,645 596
34 Uttarakhand 9,787 21,350 1,166 514 1,360 163 353 90
35 West Bengal 1,89,275 12,220 12,220 5,218 0 0 1,438 1,130
36 Total 25,00,047 24,65,089 13,26,226 1,00,015 1,40,876 68,506 39,758 34,606
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